

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 267 of 2013**

**Dated : 19<sup>th</sup> September, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Hasan Murtaza**

**Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1  
Mr. Satyajit Sarna for R.3**

**ORDER**

Written Submissions have been filed by both the parties. The learned counsel for the parties seek some time to make further submissions.

Post the matter for further submissions on **25.09.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/Vg